

**(2025) 12 MEG CK 0023**

**Meghalaya HC**

**Case No:** Writ Petition (C). No. 589 Of 2025

Gopal Krishna Gour & Ors

APPELLANT

Vs

State Of Meghalaya & Ors

RESPONDENT

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**Date of Decision:** Dec. 5, 2025

**Hon'ble Judges:** H. S. Thangkhiew, J

**Bench:** Single Bench

**Advocate:** K. Paul, S. Chanda, N.G. Shylla, J.N. Rynjah

**Final Decision:** Disposed Of

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### **Judgement**

H.S. Thangkhiew, J

1. Ms. N.G.Shylla, learned Sr. GA for the respondents today has produced a list showing the number of cases pending against the writ petitioners in various jurisdictions. The same is perused and taken on board by the Court. A copy of the same be made over to the petitioner who has sought this information.

2. As there is an availability of alternate remedy, the matter is disposed of with liberty to the petitioner to seek alternate relief as permissible.

3. Writ petition accordingly stands closed and disposed of.